

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-104
IB-1158/ND/2018
IA/3079/2021

IN THE MATTER OF:

M/s. Modern Credit Pvt. Ltd

....Applicant

Vs.

M/s. Dee Ess-Buhin Pvt. Ltd.

....Respondent

SECTION

U/s 7 IBC

Order delivered on 23.07.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

It is the 7th Progress report submitted by Liquidator. Same is taken on record subject to just exceptions.

With this order, the present **IA stands closed.**

-Sd/-

(K.K. VOHRA)
MEMBER (T)

-Sd/- la

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)